

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:5439
ANSWERED ON:29.08.2001
MPLADS
JAGDAMBI PRASAD YADAV

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the name of the Member of Parliament and name of the scheme etc; are not displayed in the sign board in scheme being run under the MPLADS; and

(b) if so, the action taken against the erring officer so as to check recurrence of such incidents in future?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF DISINVESTMENT, MINISTER OF STATE IN THE
MINISTRIES OF PLANNING, STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE
DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES (SHRI ARUN SHOURIE)

(a) & (b) The present Guidelines on MPLADS stipulate that in order that local people become aware that particular works have been executed with MPLADS funds, signboards carrying the inscription 'MPLADS WORK' with the name of MP shall be prominently and permanently erected at the sites. As and when any complaint regarding non-compliance of this provision is received, the concerned District Authorities are advised to take remedial action. Besides, this Ministry, from time to time, advises the District Authorities to adhere to the above provision of the Guidelines.